

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 220**  
**Company Appeal-4(ND)2024**  
**RA- 08/2024**

**IN THE MATTER OF:**

**Shahnavaj Rana & anothers**

**... Applicant/Petitioner**

**Versus**

**The Registrar of Companies New Delhi**

**... Respondent**

**Under Section: 252 (3)**

**Order delivered on 10.06.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : CS Mohit Singh

**For the Respondent** : Adv. Gaurav Kumar Singh, Adv. for Respondent  
No. 2 / Adv. Ramesh Grover, Adv. Puneet Rai and  
Adv. Rishabh Nangia

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4:45 pm., let the matter be listed for hearing on 09.09.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**